

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 864
TO BE ANSWERED ON 21.11.2016

Ban on Photocopying

864. SHRI JOSE K. MANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware that the Delhi High Court had lifted a ban on shops doing photocopy work catering the Delhi University students and academia;

(b) if so, whether the Government proposes to take a balanced approach on the issue with protecting the copyright of authors while providing affordable access to learning material in pursuit of their studies; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)

(a) to (c): Yes, Madam. The University of Delhi has reported that the Hon'ble High Court of Delhi vide its judgment dated 16.09.2016 lifted the ban. However, the judgment has been challenged by filing of an appeal. The matter is currently sub-judice.
